

Improving quality of life of 60 cr poor people biggest achievment of Modi Govt: Amit Shah



Ahmedabad : While addressing the 'Viksit Bharat Sankalp Yatra' organised at Sanand in Ahmedabad district, Union Home and Cooperation minister Amit Shah said that improving the quality of life of 60 crore poor people in the country has been the biggest achievement of the Narendra Modi government. He also urged everyone to take a pledge to make India a developed country and strive to realise the dream of those who sacrificed their lives for the country's freedom.It is a well-known fact that under the leadership of Modi ji and the guidance of Amit Shah, an effort was made to secure India by carrying out surgical strikes on Pakistan, the incomplete dream of abrogation of Article 370 became a reality, undertook the work of constructing Lord Ram temple in Ayodhya, took India to the Moon through Chandrayaan mission, improved economic parameters to their best since independence, and led to the highest industrial development since independence. In today's era of Amritkaal, 60 crore poor get water directly to their houses through water connection,

gas cylinder, own houses with toilets, free healthcare up to Rs. 5 lakh and also get 5 kg food grains free of cost. In the past 9 years, the Modi-Shah duo has made sure that the gas cylinder reaches the household of crores of poor women, something that nobody would have imagined. More than 4 crore poor people were given houses and arrangements were made to supply tap water to every household. Every village was connected by road, every house was provided with electricity connection and provided with bank account, and arrangements were made that every poor person gets 5 kg food grains per month for free of cost.Free COVID-19 vaccination to 130 crore people of the country was possible only under Modi government. The Modi-Shah duo, who practice the politics of Antyodaya, have ensured that every person gets 100 percent benefits of Ayushman card, tap water connection, toilet, gas cylinder, benefits of government schemes, so that people are satisfied, and the country becomes developed. Today, in Amritkaal no one is deprived of clean fuel for domestic use, toilet, medicines, and food.

Governor-government standoff heading to a flashpoint

THIRUVANANTHAPURAM/KOZHIKODE/MALAPPURAM: The standoff between Governor Arif Mohammed Khan and the Left government in the state is heading to a flashpoint.A day after Khan accused the chief minister of "precipitating a breakdown of constitutional machinery" in the state, Pinarayi Vijayan shot back saying Khan "seems to be blabbering just about anything and everything." Pinarayi said the state government is planning to approach the Centre against Khan even as the governor alleged that the chief minister was behind the political violence in Kannur. Sensing a political opportunity, the CPM leadership sharpened its attack, saying Khan has proved himself "unworthy" of continuing in the post. Meanwhile, the SFI continued with its protests on Monday, with more posters appearing against the governor on different campuses across the state. Hours after taking a stroll through Kozhikode, Khan termed SFI workers as "criminals sent by the CM to intimidate" him. "They (SFI activists) are not mere protesters. They are criminals hired by the chief

minister who, following the Supreme Court's judgment, realises that control over the universities has escaped his grasp.Therefore, they seek to intimidate me. I, however, am not one to be easily frightened," he told reporters. Khan said the CPM is unhappy that the party's agenda will no longer work in universities after the verdict of the Supreme Court. The CPM state secretary had stated that the verdict came because of the governor's statement. "I had written on the file that I am signing it, but I still feel it is illegal," Khan said. He alleged that the CPM is still interfering in the functioning of the Calicut University. "Or else how would they know who are the people I nominated to the senate?" he asked. The governor left for the state capital in the evening. On the other hand, Pinarayi unleashed a scathing attack on Khan. Speaking in Kollam, he said the state will have to raise the issue regarding the governor in writing before the Centre. "Arif Mohammed Khan has been making such statements for the benefit of his RSS cohorts," the CM said.

Despite poll defeat, Cong leaders seek MLC, ministerial posts

HYDERABAD: Senior Congress leaders who unsuccessfully contested in the recent Assembly elections are now seeking MLC posts. Some of them are even asking the party to accommodate them in the Cabinet. Among the prominent leaders who have unsuccessfully contested in the elections include TPCC campaign committee chairman Madhu Yaskhi Goud, TPCC working president T Jayaprakash Reddy alias Jagga Reddy, Podem Veeraiah, Md Ali Shabbir, SA Sampath and Ramreddy Damodar Reddy. Most of these leaders are demanding that they be given ministerial posts for their loyalty and services they rendered to the party over the years.In a letter addressed to the

party high command as well as CM A Revanth Reddy, Veeraiah said that when 12 Congress MLAs defected to the BRS, the then chief minister K Chandrasekhar Rao approached him and offered him Rs 50 crore and a Cabinet rank post in the government but he chose to be loyal to the grand old party. He also said that though he was the sitting MLA from Mulugu, he sacrificed the seat to Dansari Anasuya alias Seethakka in 2018. "In view of the fact that I have dedicated my entire life for the party, I request your good selves to take my loyalty, commitment and dedication to the party into consideration, and consider my application for an MLC post and also accommodate me in the Cabinet," he said in his letter.

Andhra CM Jagan launches upgraded YSR Aarogyasri plan



VIJAYAWADA: Chief Minister YS Jagan Mohan Reddy on Monday launched the upgraded YSR Aarogyasri scheme that would facilitate free treatment of up to Rs 25 lakh for the beneficiaries. The eligibility criteria was also tweaked so that people with an annual income of up to Rs 5 lakh can avail of benefits under the scheme. He also launched the distribution of new YSR Aarogyasri cards.Terming the initiative revolutionary, Jagan said 4.25 crore people from 1.48 crore families would be covered under the scheme. "The enhanced scheme will prevent people from falling into a debt trap due to the increasing cost of medical treatment," he remarked. Stating that a public awareness campaign will begin on Tuesday, he said MLAs, staff of village secretariats, volunteers, ANMs and ASHA workers will explain to people about how to avail of benefits under the scheme which provides free treatment for 3,257 ailments and procedures at 2,513 Aarogyasri-empanelled hospitals. He added that 85 super speciality hospitals in Hyderabad, 35 in Bengaluru and 16 in Chennai also provide free treatment under

the scheme. Drawing a comparison in the governance of the ruling YSRC and the previous TDP regime, Jagan said as many as 53 lakh people have been treated in the last four-and-a-half years as against 22.32 lakh under the previous regime. Asserting that the government is committed to turning the State into 'Aarogya' (healthy) Andhra Pradesh, the Chief Minister said, "The government has gradually expanded the network of medical facilities every year". "The number of 104 and 108 vehicles has also gone up to 936 from 226 under the TDP rule. As many as 17 new medical colleges are coming up in the State in addition to the existing 11 colleges. Vacancies for 53,126 doctors, nurses and paramedical staff were filled."Pointing out that bone marrow and heart transplantation were also brought under Aarogyasri, the Chief Minister highlighted that his government has so far spent Rs 1,900 crore only on cancer patients with no cap on treatment expenditure as against the Rs 5 lakh limit imposed during the TDP regime. "While the previous TDP government spent Rs 5,900

crore on Aarogyasri, we have been spending an average of Rs 4,100 crore every year. We are also spending Rs 1,309 crore under Aarogya Aasara alone," he added.Further, he said that there is only a 3.95% shortage of specialist doctors in the State as against the national average of 61%. He claimed that there is no scarcity of nurses and lab technicians in the State. Besides making 562 types of medicines available at government hospitals, he said the official machinery is taking steps to ensure World Health Organisation-approved medicines are provided to people's doorsteps with the cooperation of the postal department. Stating that Andhra Pradesh is the only State in the country to have village health clinics, he explained that 10,032 such clinics, equipped with CHOs, ANMs and three to four ASHA workers, are available in villages. He added that 105 kinds of medicines and 14 types of diagnostic tests are being made available for patients, and family doctors visit these villages twice every month, taking the preventive healthcare system to the next level.

RRI sends India's first team to the Arctic for winter expedition

BENGALURU: Girish BS, from the Electronics Engineering Group at Raman Research Institute (RRI), will be leading India's first team for their maiden winter expedition to the Arctic region. This will be the first time that researchers will undertake the characterization of the radio frequency environment in the Svalbard region of the Arctic. Such a survey will help astronomers assess the suitability of this uniquely located region, for carrying out precision astronomy measurements. India has its research station – Himadri, operational in the Arctic region since 2008. The scientists will conduct experiments for astronomy, climate change and atmospheric science in the region. This survey at the site can potentially open avenues for deploying low-



frequency radio telescopes in the region. The team will depart for a month-long project, funded by the Ministry of Earth Sciences (MoES). The National Centre for Polar and Ocean Research (NCPOR), Goa, is the nodal agency spearheading the expedition, scheduled between December 19, 2023 and January 15, 2024. Engineers and scientists at RRI have been working on the development of the SARAS (Shaped Antenna measurement of the background Radio Spectrum) series of

experiments for over a decade. SARAS aims to study the faint cosmological signal from hydrogen, commonly referred to as the 21-cm signal, emerging from the Cosmic Dawn and the Epoch of Reionization. Cosmic Dawn denotes the period when the first stars and galaxies were born in the universe. These are the two vital phases which the universe underwent, during its early stages of evolution several billions of years ago. These periods in cosmic history are not well

understood due to a lack of observations. Sensitive electronic instruments will be used to study the incoming radio signals in the frequency range of 5 – 500 megahertz (MHz) at the accessible sites in the vicinity of Himadri. Tarun Souradeep, Director, RRI, said, "Delighted that colleagues enthusiastically responded to the call for the first winter expedition to the Arctic region to explore the possibility of deploying the home-built SARAS radio telescope."

Elusive for 10 days, man-eater tiger finally caged in Wayanad

KOZHIKODE: Ending 10 days of intense search, the man-eater tiger that spread fear in Vakery and nearby areas of Wayanad was finally caged by the forest department on Monday.The 13-year-old male tiger was trapped in a cage set up on a coffee plantation near the colony at Koodallur, where the partly-eaten body of a dairy farmer was found last week, said forest officials.Prajeesh, 36, was killed by the tiger identified as WWL 45 of the Wayanad Wildlife Sanctuary on December 9.Forest Minister A K Saseendran, in a statement, said the additional chief secretary of forests and the chief wildlife warden have been called to discuss the next course of action about the captured animal.After a preliminary examination, the tiger was shifted to the animal hospice centre at Pachadi in Sultan Bathery on Monday evening. According to sources, the animal will be shifted to the Thrissur zoo once its wounds heal. Earlier in the day, the residents of Koodallur staged a protest demanding the man-eater be shot. They said the officials will not be allowed to take the caged tiger from the spot unless it is killed. Protesting against the forest department's move to take away the tiger, the residents blocked its vehicle for an hour. Later, the officials managed to shift the animal to Sultan Bathery.



FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF" SRABANI CONSTRUCTIONS PRIVATE LIMITED"	
Sl. No.	PARTICULARS
1.	Name of corporate debtor
2.	Date of incorporation of corporate debtor
3.	Authority under which corporate debtor is incorporated/registered
4.	Corporate identity number / limited liability identity number of corporate debtor
5.	Address of the registered office and principal office (if any) of corporate debtor
6.	Date of closure of insolvency resolution process
7.	Liquidation commencement date of corporate debtor
8.	Name, address, email address, telephone number and the registration number of the liquidator
9.	Address and e-mail of the liquidator, as registered with Board
10.	Address and e-mail to be used for correspondence with the Liquidator
11.	Last date for submission of claims
Notice is hereby given that the National Company Law Tribunal Cuttack Bench has ordered the commencement of liquidation of the "Srabani Constructions Private Limited" on 13 th December, 2023 (Order received on 15 th December, 2023). The stakeholders of "Srabani Constructions Private Limited" are hereby called upon to submit their claims with proof on or before 12 th January, 2024, to the liquidator at the address mentioned against item No.10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.	
Date: 20 th December, 2023 Place: Bhubaneswar	Sd/- Gagan Bihari Bhuyan Liquidator of Srabani Constructions Private Limited IBBI/IPA-002/IP-NO0928/2020-21/13029